

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO.†938
TO BE ANSWERED ON 21.12.2017**

Funds for Sports Authority of Gujarat

†938. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Sports Authority of Gujarat has been allocated/sanctioned funds during the last three years;

(b) the place-wise details of the work done against the sanctioned funds in Gujarat;

(c) whether the Government has reviewed the work done against the sanctioned funds; and

(d) if so, the outcome of the review?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a)& (b) The Ministry of Youth Affairs & Sports has been implementing various schemes for promotion of sports in the entire country, including Gujarat, through creation/development of sports infrastructure and conduct of annual sports competitions. Proposals, as and when received from States/UTs under these Schemes, if complete in all respects and

technically feasible, are being sanctioned subject to availability of funds. No State-wise allocation of funds is made for this purpose.

Details of funds sanctioned to Sports Authority of Gujarat during the last three years is attached as Annexure – I.

(c) & (d) The Utilization Certificate (UC) in respect of Rs.2.46 crore sanctioned in the year 2016-17 for conducting sports competitions at District and State level under Khelo India Scheme has become due on 01.04.2017 which is awaited. Sports Authority of Gujarat has been reminded.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. †938 FOR 21.12.2017 ASKED BY SHRI MANSUKHBHAI DHANJIBHAI VASAVA, MP, REGARDING FUNDS FOR SPORTS AUTHORITY OF GUJARAT

Annexure – I

Details of funds sanctioned to Sports Authority of Gujarat during the year 2014-15 to 2016-17

2014-15 : NIL

2015-16 : NIL

2016-17

(Rs. in crore)

S. No.	Particulars	Grant Sanctioned (Date)	Remarks
1.	For conducting sports competitions at District and State level (Recurring grant)	2.46 (27.09.2016)	Utilization Certificate (UC) has become due on 01.04.2017 which is awaited.
2.	Construction of Synthetic Athletic Track at Naroda, District Ahmadabad (Non-recurring grant)	7.00 (20.03.2017)	Out of Rs.7.00 crore sanctioned, Rs.2.50 crore was released as first installment, the Utilization Certificate (UC) for which will become due on 01.04.2018.
